

Central Administrative Tribunal, Allahabad  
CIRCUIT BENCH, LUCKNOW.

Registration T.A.No. 1090 of 1987

DKK

Sri Ram Sharma ... Applicant

vs.

Union of India and  
others .... Respondents.

Hon. D.K.Agrawal, JM  
Hon. P.S.Habeeb Mohammad, AM

(By Hon. D.K.Agrawal, JM)

Sri

None appears for the Petitioner. / Anil

Srivastava is present for the Respondents. Misc.  
Application No. 258 of 1990 filed on behalf of the  
Respondents indicates that the Petitioner died as  
early as on 29.9.1985. No application for substitu-  
tion has been preferred since then.

2. In view of these circumstances, the petition  
deserves to be dismissed as abated.

3. The petition is dismissed as abated without  
any order as to costs.

MEMBER (A)

MEMBER (J)

Dated: 18.4.1990  
kkb